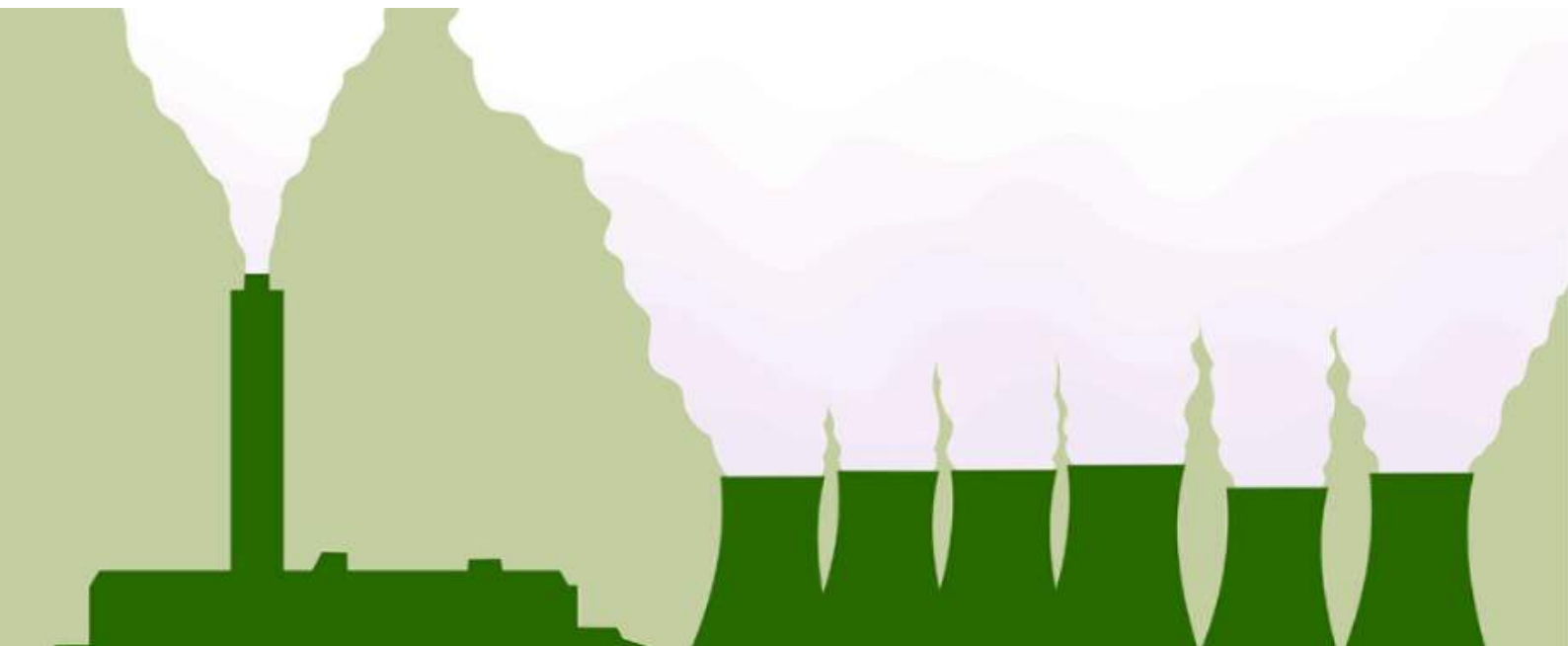


# Global Energy Arbitration Conference



**04 December 2021**  
**Saturday**



# Organizing Team

## Patron



**Prof. (Dr.) Dilip Ukey**  
**Hon'ble Vice-Chancellor**  
**Maharashtra National Law University Mumbai**

## Conference Chair



**Chirag Balyan**  
**Assistant Professor, Law**  
**Coordinator, Centre for Arbitration and Research**  
**Maharashtra National Law University Mumbai**

## Conference Co-Chair



**Mrinal Jain**  
**Advisory Board Member, CAR-MNLU Mumbai**  
**Director, Secretariat (India Head)**

**Supported by:**



# Inauguration

**Time: 11:00 AM - 12:30 PM IST**

## Distinguished Speakers



**Hon'ble Justice Kaushal J. Thaker,  
Judge,  
High Court of Allahabad**



**Hon'ble Justice Prathiba M. Singh,  
Judge,  
High Court of Delhi**



**Hon'ble Justice Sanjeeb Kumar Panigrahi,  
Judge,  
High Court of Orissa**



**Prof. (Dr.) Dilip Ukey  
Hon'ble Vice-Chancellor,  
MNLU Mumbai**

# Petroleum and Natural Gas Disputes

**Time: 12:30 PM - 02:00 PM IST**

**Moderators:**

**Chirag Balyan and Mrinal Jain**

## Speakers



**Thomas Snider**  
Partner,  
Al Tamimi & Company



**Vikash Jain**  
Group GC & Sr. VP  
Vedanta Resources  
Ltd.



**Pratiksha Kulshrestha,**  
Manager, Legal  
Ministry of Petroleum &  
Natural Gas, GoI



**Rohit Singhal**  
Founder & CEO  
Masin



**Kaushik Rajkhowa**  
Sr. Manager Legal  
Directorate General of  
Hydrocarbon, MoPNG, GoI

# Mining Disputes

**Time: 02:00 PM - 03:30 PM IST**

**Moderators:**

**Chirag Balyan and Mrinal Jain**

## Speakers



**Jatin Jalundhwala**  
Jt. President & CS  
Adani Group



**Wendy Miles QC**  
Barrister  
Twenty Essex



**Clement Mkiva**  
Partner  
Bowmans



**Amit Mishra**  
Partner  
P&A Law Offices



**RJR Kasibhatla**  
Deputy Legal Advisor  
Ministry of L&J



# Renewable Energy and ESG Disputes

**Time: 03:30 AM - 05:00 PM IST**

**Moderators:**

**Chirag Balyan and Mrinal Jain**

## Speakers



**Catherine Banet**  
Associate Professor  
University of Oslo



**Emily Hay**  
Counsel  
Hanotiau & van den  
Berg



**Lomesh Nidumuri**  
Partner  
IndusLaw



**Jamsheed Peeroo**  
Barrister & Arbitrator  
36 Stone & Peeroo  
Chambers



**Bryan D'Aguiar**  
Director  
Secretariat,  
Washington DC

# Investment-Treaty Disputes

**Time: 05:00 PM - 06:30 PM IST**

**Moderators:**

**Chirag Balyan and Yuriy Pochtovyk**

## Speakers



**Jo Dealney**  
Partner,  
HFW, Australia



**Diana Bayzakova**  
Director  
TIAC, Uzbekistan



**Tomas Furlong**  
Partner  
HSF, Singapore



**Sudhanshu Roy**  
Int. Associate  
Foley Hoag LLP



**Mrinal Jain**  
Head  
Secretariat, India

## Co-Moderator



**Yuriy Pochtovyk  
Jr. Legal Assistant**  
Energy Charter  
Secretariat

**04  
DEC**

**Saturday**

**11:00 AM IST  
06:30 PM IST**



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Note:

1. Last date to register is 01 December 2021
2. E-certificate of participation will be provided.
3. Attendance is compulsory for becoming eligible to certificate.
4. Registration is compulsory.
5. There is no fees to attend this event.



**Cisco Webex**



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